

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 352
(To be answered on the 3rd February 2022)**

DEVELOPMENT OF AIRPORTS

352. SHRI JUAL ORAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the total number of airports functioning in the country at present along with the number of airports, out of them, functioning as international airports, State-wise;
- (b) the details of new airport proposed to be set up in near future in the country, State-wise; and
- (c) the details of the international airports proposed to be developed/set up in the country, State-wise?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

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- (a): The total number of functional airports in the country is 130 out of which, 29 airports are International airports. A statement indicating State-wise number of airports/international airports is at Annexure.
- (b): Government of India (GoI) has accorded 'in-principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Hassan, Kalaburagi and Shimoga in Karnataka, DABRA (Gwalior) in Madhya Pradesh, Kushinagar and Jewar (Noida) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Orvakal in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh. Out of these, 08 airports namely Sindhudurg, Shirdi, Kalaburagi, Kushinagar, Orvakal, Durgapur, Pakyong and Kannur have become operational till date.
- (c): Declaration of an airport as International Airport depends upon traffic potential and demand from airlines for operation of international flights, besides various other requirements such as availability of Ground Lighting Facilities, Instrument Landing System for operation of aircrafts at night, adequate runway length to cater to medium capacity long-range aircraft or equivalent type of aircraft, availability of Customs, Immigration, Health and Animal & Plant Quarantine Services.

Annexure

Annexure referred to in the reply to part (a) of Lok Sabha UQ No. 352 due for reply on 03.02.2022

S. No.	Name of State	Total number of Functional Airports (including International Airports)	Number of International Airports
1	Andaman & Nicobar Islands	1	1
2	Andhra Pradesh	6	2
3	Arunachal Pradesh	2	0
4	Assam	7	1
5	Bihar	3	0
6	Chandigarh (UT)	1	0
7	Chhattisgarh	3	0
8	Daman & Diu (UT)	1	0
9	Delhi (UT)	2	1
10	Goa	1	1
11	Gujarat	11	1
12	Himachal Pradesh	3	0
13	Haryana	1	0
14	Jammu & Kashmir (UT)	2	1
15	Jharkhand	2	0
16	Karnataka	8	2
17	Kerala	4	4
18	Ladakh (UT)	1	0
19	Lakshadweep (UT)	1	0
20	Madhya Pradesh	5	0
21	Maharashtra	14	3
22	Manipur	1	1
23	Meghalaya	1	0
24	Mizoram	1	0
25	Nagaland	1	0
26	Odisha	3	1
27	Puducherry (UT)	1	0
28	Punjab	5	1
29	Rajasthan	7	1
30	Sikkim	1	0
31	Tamil Nadu	6	3
32	Telangana	2	1
33	Tripura	1	0
34	Uttar Pradesh	13	3
35	Uttarakhand	3	0
36	West Bengal	5	1

Total

130

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